

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 15 / S.O. / 2024

Date : 31-05-2024

In continuation of earlier directions issued regarding bogus data, it is directed that to stop the repeating of further creation of bogus data, at the time of consignment of record it must be ensured from CIS, that both main and miscellaneous cases, if any, have been disposed and entered as such in CIS. A seal be imposed on the record to this effect while consigning the record.

Therefore, it is enjoined upon you to issue requisite instruction to all concerned and ensure compliance of the same.

BY ORDER


REGISTRAR GENERAL

Date : 31.05.2024

No. Gen/XV/41/2015(Part-III)/933

Copy forwarded to the following for necessary action:-

1. Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur with the direction to circulate the same amongst all the concerned and ensure compliance of the same.
2. All the District & Sessions Judges with the directions to circulate the same amongst all the Presiding Officer to issue requisite instruction to all concerned and also ensure to compliance of the same.


REGISTRAR GENERAL

Date : 31.05.2024

No. Gen/XV/41/2015(Part-III)/ 934

Copy forwarded to the following for information and necessary action:-

1. The Registrar - cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All the Registrars / O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
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5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the direction to upload the same on official website.
6. All the Joint Registrars / Dy. Registrars.
7. All the Assistant Registrars / All the Administrative Officer Judicial.
8. A.O.J. General Section, Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL